

1970-71 (April—October is as follows :

Category of tyres	1969-70 (Nos.)	1970-71 (Nos.) (April—October)
Car tyres	527	447
Truck tyres	2686	33
Scooter tyres	—	—
Cycle tyres	—	—

(c) None.

Increase in Price of Essential Commodities

982. SHRI DASARATHA DEB: Will the Minister of INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRI) be pleased to state :

(a) whether in view of heavy influx of Displaced Persons from Bangala Desh the price of essential commodities has gone up in the Eastern States ; and

(b) if so, the steps taken to maintain supply of essential commodities to keep the prices down ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRALAYA MEN UP-MANTRI) (SHRI SIDDHESHWAR PRASAD): (a) The prices of essential commodities have, by and large, remained steady during the period before and after the influx of refugees from Bangla Desh.

(b) The Government is keeping a constant watch on the situation and steps to check any abnormal rise in price of essential commodities will be taken as and when called for.

Setting up of Plywood Factory and Paper Mill in Tripura

983. SHRI DASARATHA DEB: Will the Minister of INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRI) be pleased to state :

(a) whether Government of Tripura recommended the setting up of Plywood Factory and a Paper Mill, in Tripura ; and

(b) whether Central Government have given necessary permission for setting up of these industries ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRALAYA MEN UP-MANTRI) (SHRI SIDDHESHWAR PRASAD): (a) Yes, Sir.

(b) Approval was granted to a private party in January, 1966 to set up a plywood factory in Tripura. Government have not given any permission for the setting up of a Paper Mill.

Profitable use of Fly Ash

984. SHRI M. RAM GOPAL REDDY: Will the Minister of IRRIGATION AND POWER (SINCHAI AUR VIDYUT MANTRI) be pleased to state how far the fly ash produced by the power stations is being profitably used ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SINCHAI AUR VIDYUT MANTRALAYA MEN UP-MANTRI) (SHRI B N. KUREEL): At present, the use of fly ash available from thermal power stations is limited to its being mixed with cement as Pozzo ana in concrete as also in the construction of dams, buildings and in the manufacture of concrete poles. The following steps have been taken to give an impetus to the greater use of fly ash :—

- (i) State Electricity Boards have been instructed to supply flyash to actual users at nominal price and free of cost to research institutions.
- (ii) Research institutions have been asked to carry out tests for utilising flyash as pozzolana in civil construction and roads.
- (iii) The cement manufacturing companies have been requested to use as much flyash as possible as pozzolana element in their portland pozzolana cement.

Annual Requirements of Wagons of the Indian Railways

985. SHRI M. RAM GOPAL REDDY: Will the Minister of RAILWAYS (RAIL MANTRI) be pleased to state :

(a) the annual requirements of the Indian Railways in regard to wagons of various types ; and

(b) the number of such wagons purchased during the last three years by the Indian Railway? ?

THE MINISTER OF RAILWAYS (RAIL MANTRI) (SHRI HANUMANTHAIYA) : (a) The annual requirements of wagons vary from year to year depending upon the development of traffic.

(b) The actual number of wagons (in terms of four wheelers) produced during the last three years are as follows :

1968-69	16476
1969-70	14918.5
1970-71	11125

Demand by Tamil Nadu Government for giving Right to Primary Teachers to Elect Representatives for Legislative Council

986. SHRI S. RADHAKRISHNAN : Will the Minister of LAW AND JUSTICE (VIDHI AUR NYAYA MANTRI) be pleased to state :

(a) whether any request or proposal was received from the Government of Tamil Nadu to give the right of electing representatives to Legislative Council to the primary school teachers, and

(b) whether it was rejected by the Central Government, and if so, the reason therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (VIDHI AUR NYAYA MANTRALAYA MEN RAJYA MANTRI) (SHRI NITIRAJ SINGH CHAUDHARY) : (a) Yes, Sir.

(b) The matter is being examined.

फुलाद से घाबू (राजस्थान) तक रेलवे लाइन

987. श्री भूल चंद झागा : क्या रेल मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या अग्रेजों के शासन-काल में फुलाद से घाबू (राजस्थान) तक रेलवे लाइन के निर्माण के लिये एक योजना आरम्भ की गई थी और तत्कालीन सरकार ने इस कार्य पर लाखों रुपये व्यय किए थे ; और

(ख) क्या सरकार का विचार इस पिछड़े

क्षेत्र को विकसित करने के लिये उक्त रेलवे लाइन के निर्माण के लिये कोई योजना बनाने का है ?

रेल मन्त्री (श्री हनुमन्तैया) : (क) जी नहीं ।

(ख) धन की कमी के कारण और याता-यात के पर्याप्त शौचित्य के अभाव में फिलहाल, इस लाइन के निर्माण पर विचार करना सम्भव नहीं है ।

Compensation to Tenants (Ousteers) in the Pong Dam (H. P.) Area

988. SHRI VIKRAM CHAND MAHAJAN : Will the Minister of IRRIGATION AND POWER (SINCHAI AUR VIDYUT MANTRI) be pleased to state :

(a) whether in the Pong Dam (Himachal Pradesh) area, any compensation is being given to tenants (Ousteers) ;

(b) if so, to what of class of tenants (Ousteers) ; and

(c) if the reply to part (a) above be in the negative, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SINCHAI AUR VIDYUT MANTRALAYA MEN UP-MANTRI) (SHRI B. N. KUREEL) : (a) No, Sir.

(b) Does not arise.

(c) As under the prevailing law, compensation is being paid only to those persons whose property is acquired.

Booking of Rice for Delhi from Pathankot

989. SHRI VIKRAM CHAND MAHAJAN : Will the Minister of RAILWAYS (RAIL MANTRI) be pleased to state :

(a) whether Pathankot Railway Station declines to book rice for Delhi ; and

(b) if so, the reasons therefor ?

THE MINISTER OF RAILWAYS (RAIL MANTRI) (SHRI HANUMANTHAIYA) : (a) No.

(b) Does not arise.